

T.P.(C) No. 87 OF 2003
ITEM No.29

Court No. 8

SECTION XVIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition.(Civil) No.87/2003

UNITED TOWERS (I) PVT. LTD. & ORS.

Petitioner (s)

VERSUS

SBI COMMERCIAL & INTNL.BANK LTD.& ORS.
(With Appln(s). for stay)

Respondent (s)

With T.P.(C) No.181/2003-(With Appln(s). for stay)

Date : 13/03/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)

Mr. Nikhil Nayyar, Adv.

For Respondent (s)

No.1 Ms. Malini Poduval, Adv.

Canara Bank

Mr. Rajiv Tyagi, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

In view of the letter circulated, the matter is
adjourned by two weeks.

.SP1

Sarita

(Shelly Sengupta)
Court Master